

CA 822/95

16.10.95

Hon. Mr. S. Dayal, AM

Sri Anil Dwivedi learned Counsel
for the applicant. No CA or appearance has
been made on behalf of the respondent
so far. Adjourned list this case for order/direction
on 22.11.95.


AM

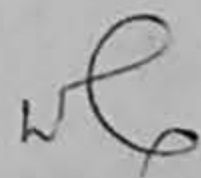
OK
C.A. not filed.
22.11

23.11.95 Hon. Mr. Justice B. C. Saxena, V. C.
Hon. Mr. S. Das Gupta, AM

The learned Counsel for the
applicant has sent his illness slip.
No Counter affidavit on behalf
of the respondents has also been
filed. We, therefore, provide 3 weeks
further time to the respondents to
file their Counter. The applicant
will have 2 weeks thereafter to
file the rejoinder affidavit. list
before D R (V) on 18.1.96 for
completion of pleadings.

OK
C.A. not filed.
18.1.96

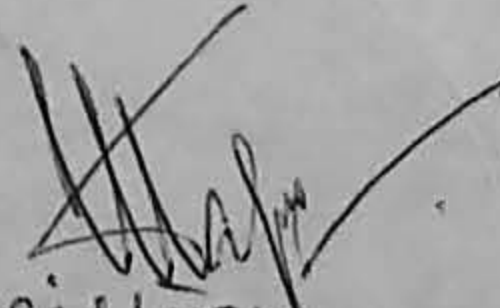
OK
C.A. not filed.
16.2.96


A.M.

Bdr
V. C.

(lv) Registrar
18.01.96

Seen office report -
2nd CA. be filed by
19.02.96


Registrar